

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 122**

**IA(CA)No. 30/2023**

**And**

**CP No. 20/Chd/Hry/2023**

**IN THE MATTER OF:**

**Rajesh Sharma, Director, IMOBI                      ...**  
**Digital Pvt. Ltd.**

**Petitioner**

**Versus**

**Shri Uday Partap & Ors    ...**

**Respondents**

**Under Section: 241, 242 CA 2013**  
**R 11 NCLT**

**Order delivered on 19.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 23.08.2024.

Sd/-

**Court Officer**

Mamta

19.07.2024